

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017. AT 10.30 AM

CP(IB) No.187/9/HDB//2017
Sujana Universal Industries Limited
Minera Steel & Powers Pvt Limited
Sujana Universal Industries Limited
9 of IBC

Counsel for Petitioner(s):

Signature	E-mail & Telephone No.	Designation	Name of the Counsel(s)
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri M.V. Pratap Kumar, Learned Counsel for the Petitioner and Shri M.S. Srinivas Iyengar and Shri Srinivasan S. Rajan, Learned Counsels for the Respondent.

The Learned Counsel for the Respondent submits that he has already filed his vakalat and requested time till 27.10.2017. Post the case on 27.10.2017.

Member (T)

Member (J)

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